

ORISSA HIGH COURT**FILING REPORT AS ON :27/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0011281/2019	NARAYAN DAKUA@RAHUL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /135 /2019 () //
2	BLAPL/0011282/2019	SAMBHU DAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /135 /2019 () //
3	BLAPL/0011283/2019	SANKAR DHARUA VS STATE OF ODISHA	B.S.RAYAGURU VS	TUSRA /134 /2016 () //
4	BLAPL/0011284/2019	PRAMILA PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	NIRAKARPUR /87 /2015 () //
5	BLAPL/0011285/2019	AKSHYA @ TARENI BAGARTY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SAINTALA /60 /2018 () //
6	BLAPL/0011286/2019	DINA @ DINABANDHU SAHOO VS STATE OF ODISHA	H.N.MOHAPATRA VS	BALANGA /168 /2019 () //
7	BLAPL/0011287/2019	TARANISEN CHHATAR VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /216 /2019 () //
8	BLAPL/0011288/2019	ABHILASH DAS @ SONU VS STATE OF ODISHA	AKASH BHUYAN VS	CHANDRASEKHARPUR /479 /2019 () //
9	BLAPL/0011289/2019	BIGHNARAJ SABAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /254 /2019 () //
10	BLAPL/0011290/2019	SUSANTA SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KHAJURIPADA /96 /2019 () //
11	BLAPL/0011291/2019	ASHISHA BIHARI KAR @ ASHIS BIHARI KAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /57 /2019 () //

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12	BLAPL/0011292/2019	KARUNAKAR DALAI VS STATE OF ODISHA	B.S.DASPARIDA VS	//0 () //
13	BLAPL/0011293/2019	CHAITANYA MAHANTA VS STATE OF ODISHA	SATYABHUSAN DAS VS	KEONJHAR SADAR /205 /2019 () //
14	BLAPL/0011294/2019	HAPPY @ ASHUTOSH BARIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /418 /2019 () //
15	BLAPL/0011295/2019	PINKU PARDIA VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /163 /2019 () //
16	BLAPL/0011296/2019	BIBHUTI DAS VS STATE OF ODISHA	SUSANTA KU.MISHRA VS	JATNI P.S. /308 /2019 () //
17	BLAPL/0011297/2019	MAMALA @ DIBYA LOCHAN GAJENDRA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	JANKIA P.S. /59 /2017 () //
18	BLAPL/0011298/2019	GAJENDRA KHATUA VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIKUDA /6 /2018 () //
19	BLAPL/0011299/2019	SUSHANTA KUMAR MANGUAL VS STATE OF ODISHA	DEVASHIS PANDA VS	PADWA /72 /2019 () //
20	BLAPL/0011300/2019	BADAL @ JAGDISH MARLA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	K.BALANG /22 /2018 () //
21	CMAPL/0000905/2019	MADHUSMITA DUTTA VS STATE OF ODISHA	adv VS	// () //
22	CMAPL/0000906/2019	AKSHYA KUMAR KHANDAI VS THE SUB-COLLECTOR,KENDRAPARA	ADV VS	// () //
23	CMAPL/0000907/2019	MANAGER,ICICI LOMBAR	ADV	//

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		VS	VS	0
24	CMAPL/0000908/2019	NEHARU MAHATO UNION OF INDIA	JAYANT KU.BAL	//
		VS	VS	0
25	CMP/0001477/2019	BIMAL KUMAR MOHANTY M/S.BALASORE ALLOYS LTD	S.D.DAS	//
		VS	VS	0
26	CMP/0001478/2019	PADMABATI MOHANTA NAYAN SANGHVI	MANASI MOHAPATRA	//
		VS	VS	0
27	CMP/0001479/2019	SUBRATA @ MANOJ KUMAR DHALA PITAMBAR BEHERA	D.P.MOHANTY	//
		VS	VS	0
28	CMP/0001480/2019	NAYAN SANGHVI SUNAPHULA NAIK	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
29	CMP/0001481/2019	PREMCHAND NAIK SANKAR SAN SAHOO	NIRANJAN PANDA	//
		VS	VS	0
30	CMP/0001482/2019	BM, ALLAHABAD BANK JITENDRA JENA	MANOJ KUMAR PATI	//
		VS	VS	0
31	CMP/0001483/2019	BHIMASEN JENA NANIGOPAL DAS	P.C.ACHARYA	//
		VS	VS	0
32	CMP/0001484/2019	THE GOVT OF ODISHA DAITARI SAHOO	AJODHYA RANJAN DASH	//
		VS	VS	0
33	CONTC/0002774/2019	RATHABALLAV SAHOO M/S.B.G.R.MEDICAL RESEARCH CENTRE	BISWAJIT NAYAK	//
		VS	VS	0
34	CONTC/0002775/2019	YEDULLA VIJAY MD.MAHIMUD	D.P.MOHANTY	//
		VS	VS	0

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35	CONTC/0002776/2019	THE TAHASILDAR,PIPILI SNIGDHARANI SATPATHY VS V.V.YADAV	PRAMODA KUMAR DASH VS	// // 0 //
36	CONTC/0002777/2019	TUSARKANTI MOHANTY VS V.V.YADAV	PRAMODA KUMAR DASH VS	// 0 //
37	CONTC/0002778/2019	JITENDU DASH VS V.V.YADAV	PRAMODA KUMAR DASH VS	// 0 //
38	CONTC/0002779/2019	JUGAL KISHORE DASH VS V.V.YADAV	PRAMODA KUMAR DASH VS	// 0 //
39	CONTC/0002780/2019	DURYODHAN SAHOO VS SUSANTA SATHPATHY	adv VS	// 0 //
40	CONTC/0002781/2019	BABAJI SAHU VS BHUPENDRA SHARMA	ADV VS	// 0 //
41	CONTC/0002782/2019	KAMALA KUMARI MISHRA VS BIJAY KUMAR DASH	H.N.MOHAPATRA VS	// 0 //
42	CONTC/0002783/2019	JAYANTILATA MAHANTA VS CHITRA ARUMUGAM	B.N.PARIDA VS	// 0 //
43	CONTC/0002784/2019	MAMITA MOHANTA VS CHITRA ARUMUGAM	B.N.PARIDA VS	// 0 //
44	CONTC/0002785/2019	TAPAS RANJAN SETHY VS CHITRA ARUMUGAM	B.N.PARIDA VS	// 0 //
45	CONTC/0002786/2019	SUSAMA NANDA VS CHITRA ARUMUGAM	B.N.PARIDA VS	// 0 //

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46	CONTC/0002787/2019	RABINDRA PADHY VS PREM CHANDRA CHAUDHARY	ADV VS	// ()
47	CRLA/0000964/2019	RAJKUMAR @ SADANANDA MAJHI VS STATE OF ODISHA	S.K.JOSHI VS	LAKHANA /13 /2015 () //
48	CRLA/0000965/2019	CHATURA SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	MOTANGA /176 /2019 () //
49	CRLA/0000966/2019	MURALIDHARA NAIK VS STATE OF ODISHA	AMIT NATH VS	JARAPADA /143 /2015 () //
50	CRLA/0000967/2019	PANCHANAN DASH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PURI TOWN /221 /2009 () //
51	CRLA/0000968/2019	BAMAN @ BABAN @ SUBASH NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MOTANGA /176 /2019 () //
52	CRLA/0000969/2019	ASHIS KUMAR SWAIN @ TUBULA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MOTANGA /176 /2019 () //
53	CRLMC/0003583/2019	MAN MOHAN SABAR VS DINA SABAR	BIRAJA PRASANNA DAS VS	/ /0 () //
54	CRLMC/0003584/2019	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	JATNI P.S. /319 /2019 () //
55	CRLMC/0003585/2019	PRADEEP KUMAR GIRI VS PINKI GIRI	SUNIL KUMAR PALEI VS	/ /0 () //
56	CRLMC/0003586/2019	SURYAKANTA SAHU@SURYA KANTA SAHU VS TAPAN KUMAR JENA	SURVAKANTA DWIBEDI VS	/ /0 () //
57	CRLMC/0003587/2019	JUDHISTIRA SAHOO	SUSANTA KUMAR TRIPATHY	HANDAPA /116 /2018

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0003588/2019	DURGA PRASAD MISHRA	J.K.PANDA	/ /0
		VS	VS	()
		REPUBLIC OF INDIA		//
59	CRLMC/0003589/2019	SANATANA KUMAR ROUTA@SANATANA RO	RAMENDRA N.ROUT	ASKA /305 /2017
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0003590/2019	NIMAIN CHARAN SAHOO@BHITU	AKSHAYA KUMAR PANDEY	NEMALO /50 /2018
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0003591/2019	PRIYABRATA MOHANTY	AKSHAYA KUMAR PANDEY	CHHENDIPADA /44 /2014
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0003592/2019	SRIDHAR SAHU	SAMARENDRA BAHADUR	CHANDABALI /129 /2010
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0003593/2019	D.SRINIVAS RAO	DEVASHIS PANDA	GOPALPUR /44 /2015
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0003594/2019	KARTIKA CHANDRA BEHERA	SARADA PRASANNA SARANGI	/ /0
		VS	VS	()
		REPUBLIC OF INDIA		//
65	CRLMC/0003595/2019	PARAN RAY	KRUSHNA CH.DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMC/0003596/2019	BIJAY KUMAR GUPTA	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMP/0001851/2019	PRAVATI SETHI	M/S.U.C.JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMP/0001852/2019	SUREKHA BEHERA	MANAS CHAND	/ /0
		VS	VS	()

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69	CRLMP/0001853/2019	STATE OF ODISHA SHREYA DASH @ SRIYA DASH VS	NIRANJAN LENKA VS	// / /0 ()
70	CRLREV/0000906/2019	THE D.G OF POLICE, ODISHA NARAYAN KUMAR KHAITAN VS	BISWAJIT NAYAK VS	// / /0 ()
71	CRLREV/0000907/2019	UNION OF INDIA SAYED ASFAQUE ALLI VS	MANAS CHAND VS	// SPL.TASK FORCE /6 /2018 ()
72	FAO/0001020/2019	STATE OF ODISHA M/S. UNICON CONSTRUCTION VS	SANJAYA KUMAR DAS 2 VS	// / / ()
73	FAO/0001021/2019	CHINMAYA DAS MANAGING COMMITTEE OF NIMATPUR GIRLS VS	JYOTIRMAY GUPTA VS	// / / ()
74	FAO/0001022/2019	STATE OF ODISHA MANORAMA DASH VS	S.K.SAMAL VS	// / / ()
75	FAO/0001023/2019	STATE OF ODISHA TARUN KU.MISHRA VS	P.C.CHHINCHANI VS	// / / ()
76	FAO/0001024/2019	STATE OF ODISHA BIJAY KUMAR SATPATHY VS	JYOTIRMAYA GUPTA VS	// / / ()
77	MACA/0000978/2019	STATE OF ODISHA DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD. VS	SAMVIT MOHANTY VS	// / / ()
78	MACA/0000979/2019	LOKANATH MAHANTA D.M.NATIONAL INSURANCE CO.LTD VS	SUBRAT SATPATHY VS	// / / ()
79	RPFAM/0000314/2019	CHHACHINDRA JENA SUSMA BISWAL VS JAY JIBAN BISWAL	SAMVIT MOHANTY VS	// / / () / /

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80	RSA/0000388/2019	STRUGHNA DAS@BEHERA VS RAMESH CH.MISHRA	DEBI PRASAD MOHANTY VS	// 0 //
81	RSA/0000389/2019	CHINTAMANI BARIK VS USHARANI@USHAMANI BARIK	ALOK MOHAPATRA VS	// 0 //
82	RVWPET/0000437/2019	WESTERN ELECTRICITY SUPPLY COMPANY OF ODISHA LTD VS INDO GOLGATES LTD	VS VS	// 0 //
83	RVWPET/0000438/2019	STATE OF ORISSA VS NIRANJAN BEHERA	SR.STANDING COUNSEL VS	// 0 //
84	STREV/0000118/2019	M/S. NIRMAN UDYOG,GIRI ROAD VS STATE OF ODISHA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
85	TRP(C)/0000452/2019	SADHU CHARAN DAS VS SWAPENDU DAS	BHABANI SHANKAR DAS VS	// 0 //
86	WA/0000691/2019	OMM BHAGABATA SELF HELP GROUP VS STATE OF ODISHA	MD.G.MADANI VS	// 0 //
87	WA/0000692/2019	MANAS RANJAN MOHAPATRA VS MAITRI MOHANTY	ALOK KUMAR MOHAPATRA VS	// 0 //
88	WA/0000693/2019	orissa rural housing and dev.corp.ltd. VS MADHU SUDAN DAS	AMIT KUMAR NATH VS	// 0 //
89	WP(C)/0028796/2019	ALEKH KARUAN @ GOUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
90	WP(C)/0028797/2019	BIJAYA KUMAR MOHAPATRA VS COLLECTOR CUM DM, KANDHAMAL	PRASANTA KU.DAS VS	// 0 //
91	WP(C)/0028798/2019	BIRSING KARUAN	BIJAYA KUMAR BEHERA 1	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0028799/2019	BHUBANANANDA PRADHAN	M/S.KALI PRASAL MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0028800/2019	RAMANI RANJAN SABAR	M/S.SUSANTA KU.PRADHAN	//
		VS	VS	0
		STATE OF ORISSA		//
94	WP(C)/0028801/2019	PITAMBAR BHOI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0028802/2019	BASUDEV SAHOO	M/S.PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0028803/2019	SUPET MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0028804/2019	JALA GOUD	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0028805/2019	BABULI SAHOO @ BIDYADHAR SAHOO	M/S.PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0028806/2019	DEOCHAN NAG	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0028807/2019	BHAGABAN SAHOO	M/S.PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0028808/2019	SUKRU NIAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0028809/2019	GAYA RAM PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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103	WP(C)/0028810/2019	STATE OF ODISHA MAKARDAM BANCHHOR VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
104	WP(C)/0028811/2019	STATE OF ODISHA BABAJI SAHOO VS	M/S.PRABHU PRASANNA BEHERA VS	// // 0
105	WP(C)/0028812/2019	STATE OF ODISHA DULLAV GOUD VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
106	WP(C)/0028813/2019	STATE OF ODISHA PITAMAN KARUAN VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
107	WP(C)/0028814/2019	STATE OF ODISHA KASIRAM KARUAN @KASHI KARUA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
108	WP(C)/0028815/2019	STATE OF ODISHA TUNU BANDCHHOR VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
109	WP(C)/0028816/2019	STATE OF ODISHA GOPINATH BHOI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
110	WP(C)/0028817/2019	STATE OF ODISHA ALEKHA CHANDRA SAHOO VS	M/S.PRABHU PRASANNA BEHERA VS	// // 0
111	WP(C)/0028818/2019	STATE OF ODISHA HARI BANCHHOR VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
112	WP(C)/0028819/2019	STATE OF ODISHA DURJA DAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
113	WP(C)/0028820/2019	STATE OF ODISHA JAYARAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //

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114	WP(C)/0028821/2019	SANTOSH SAHOO VS STATE OF ODISHA	M/S.PRABHU PRASANNA BEHERA VS	// 0 //
115	WP(C)/0028822/2019	BUTI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
116	WP(C)/0028823/2019	NRUPA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
117	WP(C)/0028824/2019	AGNIDHAR NAG @ GOUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
118	WP(C)/0028825/2019	JAGDISH PODH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
119	WP(C)/0028826/2019	NARAYAN KANOJIA @ AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
120	WP(C)/0028827/2019	SARAT SAHOO VS STATE OF ODISHA	M/S.PRABHU PRASANNA BEHERA VS	// 0 //
121	WP(C)/0028828/2019	RANJAN SETHI VS STATE OF ODISHA	M/S.PRABHU PRASANNA BEHERA VS	// 0 //
122	WP(C)/0028829/2019	BIKAL BARIK VS STATE OF ODISHA	M/S.PRABHU PRASANNA BEHERA VS	// 0 //
123	WP(C)/0028830/2019	ANUP SINGH DALA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
124	WP(C)/0028831/2019	DURJA DAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
125	WP(C)/0028832/2019	NABIN KARUAN @ GOUDA	BIJAYA KUMAR BEHERA 1	//

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		STATE OF ODISHA		//
126	WP(C)/0028833/2019	KAILASH PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0028834/2019	ARJUN BANJARA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0028835/2019	TIRTHA DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0028836/2019	BUTI MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0028837/2019	NRUPA MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0028838/2019	KRUSHNA MALI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0028839/2019	JAYARAM MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0028840/2019	NAKUL JAGAT	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0028841/2019	JAGADEEP PARIDA	SANGRAM RATH	//
		VS	VS	0
		CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA		//
135	WP(C)/0028842/2019	PADMA PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0028843/2019	JAHRUGUDA G.N.M.TRAINING COLLEGE	M/S.BIDHYADHAR PRADHAN	//
		VS	VS	0

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137	WP(C)/0028844/2019	STATE OF ODISHA SAGAR BAGARTI VS	BIDYADHAR MANASINGH VS	// // 0
138	WP(C)/0028845/2019	STATE OF ODISHA PRADEEP BEHERA VS	M/S. VS	// // 0
139	WP(C)/0028846/2019	STATE OF ORISSA MAKARDHWAJA PADHI VS	M/S.DEBENDRA KU.SAHOO (1) VS	// // 0
140	WP(C)/0028847/2019	STATE OF ODISHA ANANTA KUMAR BEHERA VS	L.K.MOHANTY VS	// // 0
141	WP(C)/0028848/2019	STATE OF ORISSA ANADI CHARAN DHAL VS	M/S.K.K.SWAIN VS	// // 0
142	WP(C)/0028849/2019	STATE OF ODISHA PURNA CHANDRA SINGH VS	M/S.K.C.NAYAK VS	// // 0
143	WP(C)/0028850/2019	UNION OF INDIA BRAJAKISHORE MALLICK VS	L.K.MOHANTY VS	// // 0
144	WP(C)/0028851/2019	STATE OF ORISSA BALUNKESWAR SAHOO VS	M/S.SAMARENDRA MOHANTY VS	// // 0
145	WP(C)/0028852/2019	STATE OF ODISHA ASHOKA KUMAR NAYAK VS	MR.BHAGABAN BEHERA VS	// // 0
146	WP(C)/0028853/2019	STATE OF ODISHA GEET ROSALYN VS	L.K.MOHANTY VS	// // 0
147	WP(C)/0028854/2019	STATE OF ORISSA DUSMANTA KUMAR BAI VS CHAIRMAN, ODISHA PUBLIC SERVICE COMMISSION	L.K.MOHANTY VS	// // 0 //

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148	WP(C)/0028855/2019	BIJAY KUMAR PRADHAN VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
149	WP(C)/0028856/2019	YASABANTA KARUA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
150	WP(C)/0028857/2019	KAILASH CHANDRA MOHANTA VS STATE OF ODISHA	M/S.GOPAL KRUSHNA MOHANTY VS	// 0 //
151	WP(C)/0028858/2019	MANAS KUMAR PRADHAN VS STATE OF ODISHA	M/S.SAMARENDRA MOHANTY VS	// 0 //
152	WP(C)/0028859/2019	CHITTA RANJAN SAHOO VS STATE OF ODISHA	M/S.SAMARENDRA MOHANTY VS	// 0 //
153	WP(C)/0028860/2019	HEMALATA NAYAK VS STATE OF ODISHA	M/S.SAMARENDRA MOHANTY VS	// 0 //
154	WP(C)/0028861/2019	MALAYA KUMAR MOHANTY VS STATE OF ODISHA	M/S.SAMARENDRA MOHANTY VS	// 0 //
155	WP(C)/0028862/2019	PARSURAM BEHERA VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
156	WP(C)/0028863/2019	BIJAY LAXMI BUNAKAR GOSTI VS STATE OF ODISHA	M/S.SATYABRATA PANDA VS	// 0 //
157	WP(C)/0028864/2019	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	ARJUN CHARAN BEHERA VS	// 0 //
158	WP(C)/0028865/2019	GOPAL KRUSHNA DAS VS UCO BANK	M/S.BANSHIDHAR BAUG VS	// 0 //
159	WP(C)/0028866/2019	SACHIDANANDA MOHANTY	SARAT CHANDRA SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WP(C)/0028867/2019	THE STATE OF ORISSA JOGENDRA SWAIN	M/S.J.K.KHANDAYATRAY	//
		VS	VS	0
161	WP(C)/0028868/2019	STATE OF ODISHA PURNAMASI SUNDRAY	M/S.DIBYASHREE RAY	//
		VS	VS	0
162	WP(C)/0028869/2019	STATE OF ODISHA FAKIR CHARAN SENAPATI	MR.P.C.ACHARYA	//
		VS	VS	0
163	WP(C)/0028870/2019	STATE OF ORISSA N.MADHAVA RAO	M/S.MANAS RANJAN SATPATHY	//
		VS	VS	0
164	WP(C)/0028871/2019	THE TAHASILDAR, RAYAGADA K.A.L.BABU RAO @ K.BABU RAO	M/S.MANAS RANJAN SATPATHY	//
		VS	VS	0
165	WP(C)/0028872/2019	THE TAHASILDAR, RAYAGADA ANIRUDHA PANDA	MR.P.C.ACHARYA	//
		VS	VS	0
166	WP(C)/0028873/2019	STATE OF ODISHA JAYANTA KUMAR SAHOO	M/S.SUSHANTA KUMAR MISHRA	//
		VS	VS	0
167	WP(C)/0028874/2019	STATE OF ORISSA DAMBARUDHAR MOHANTA	MR.K.K.MOHANTA	//
		VS	VS	0
168	WP(C)/0028875/2019	STATE OF ODISHA PINTU CHARAN PRADHAN	M/S.BIRAJA PRASANNA DAS	//
		VS	VS	0
169	WP(C)/0028876/2019	AUTHORIZED OFFICER, INDIAN BANK LADI GOURI SHANKAR PRASAD	M/S.BIRAJA PRASANNA DAS	//
		VS	VS	0
170	WP(C)/0028877/2019	AUTHORIZED OFFICER, IDBI BANK LTD. NATIOANL ALUMINIUM COMPANY LTD.	M/S.TANMAY MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0028878/2019	PRESIDING OFFICER, CGIT CUM LABOUR COURT NATIONAL ALUMINIUM COMPANY LTD. VS	M/S.TANMAY MISHRA VS	// // 0
172	WP(C)/0028879/2019	PRESIDING OFFICER, CGIT CUM LABOUR COURT PUSPANJALI TRIPATHY VS	M/S.MANORANJAN PADHY VS	// // 0
173	WP(C)/0028880/2019	MANAGING DIRECTOR, OSFC TRIPATI BALAJI TRIPATHY VS	M/S.MANORANJAN PADHY VS	// // 0
174	WP(C)/0028881/2019	MANAGING DIRECTOR, OSFC T.LAXMIBAI PATRA VS	M/S.MANORANJAN PADHY VS	// // 0
175	WP(C)/0028882/2019	MANAGING DIRECTOR, OSFC BHARATI RAWAL VS	SUSHANT KU JOSHI VS	// // 0
176	WP(C)/0028883/2019	STATE OF ORISSA RAGHUNATH PANDA VS	M/S.BIREN SANKAR TRIPATHY VS	// // 0
177	WP(C)/0028884/2019	STATE OF ODISHA SWARNA PRAVA SHARMA VS	M/S.NIROD KUMAR SAHU VS	// // 0
178	WP(C)/0028885/2019	ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION SASHIKANTA DAS VS	SANJIB MOHANTY VS	// // 0
179	WP(C)/0028886/2019	THE SECRETARY TO THE GOVT, ORISSA SWARNA LATTA @ LATHA VS	MANAS RANJAN SATPATHY VS	// // 0
180	WP(C)/0028887/2019	THE TAHASILDAR SUSANTA SARKAR VS	M/S.AGASTI KANUNGO VS	// // 0
181	WP(C)/0028888/2019	UNION OF INDIA DAITARI SAMAL VS	M/S.SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0028889/2019	SASHIKANTA DAS VS CHIEF SECRETARY, GOVT OF ODISHA	SANJIB MOHANTY VS	// 0 //
183	WP(C)/0028890/2019	PRATIMA MOHANTY VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
184	WP(C)/0028891/2019	GOPAL BAG VS STATE OF ORISSA	M/S.SUKANTA KUMAR DALAI VS	// 0 //
185	WP(C)/0028892/2019	LAXMIDHAR PANIGRAHI VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
186	WP(C)/0028893/2019	SASANKA SEKHAR SAHANI VS REGISTRAR, CO-OP SOCIETIES	DINESH KUMAR PANDA VS	// 0 //
187	WP(C)/0028894/2019	GANESH SELMA VS STATE OF ODISHA	M/S.BIKRAM PRATAP DAS VS	// 0 //
188	WP(C)/0028895/2019	GANGADHAR KALO VS STATE OF ODISHA	SANGEETA MOHANTY VS	// 0 //
189	WP(C)/0028896/2019	ROJALIN SAMAL VS LIFE INSURANCE CORPORATION	BIBHU PRASAD DAS VS	// 0 //
190	WP(C)/0028897/2019	Y. RAVI PRASAD VS THE TAHASILDAR	MANAS RANJAN SATPATHY VS	// 0 //
191	WP(C)/0028898/2019	ROURKELA DISPLACED ASSOCIATION VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
192	WP(C)/0028899/2019	HARISH CHANDRA JENA VS THE COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
193	WP(C)/0028900/2019	JANMEJAYA DEY	MR.JAGANNATH KAMILA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0028901/2019	RABINDRA DAS	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0028902/2019	DURYODHANA SABAR	PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0028903/2019	DIJABAR PRADHAN	H.N.MAHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
197	WP(C)/0028904/2019	PURNA CHANDRA GIRI	JAGANNATH KAMILA	//
		VS	VS	0
		COLLECTOR, BALASORE		//
198	WP(C)/0028905/2019	MAHESWAR MALIK	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0028906/2019	BAIKUNTHANATH MAJHI	JAGANNATH KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0028907/2019	BIMBADHAR PARIDA	JAGANNATH KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0028908/2019	DAMODAR BISWAL	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		HPCL		//
202	WP(C)/0028909/2019	MENAKA SUNDARI DEVI @ DEBI	M/S M.R.MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0028910/2019	RASHMITA HOTA	M/S.SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0028911/2019	N.B. SRIKANT	MANAS RANJAN SATPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		THE TAHASILDAR		//
205	WP(C)/0028912/2019	M/S. RAKHI STEEL PVT.LTD.	M/S.ASIT KUMAR CHAUDHURY	//
		VS	VS	0
		CHIEF MANGER-CUM-AUTHORIZED OFFICER, UCO BANK		//
206	WP(C)/0028913/2019	KANAKALATA GIRI	S.DAS	//
		VS	VS	0
		STATE OF ORISSA		//
207	WP(C)/0028914/2019	NARMADA KUMARI PRAHARAJ @ NARMADA PRAHARAJ		//
		VS	VS	0
		STATE OF ODISHA		//
208	WP(C)/0028915/2019	HEMALATA BAHALIA	M/S.NIROD KUMAR SAHU	//
		VS	VS	0
		ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION		//
209	WP(C)/0028916/2019	PRAMOD KUMAR MISHRA	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
210	WP(C)/0028917/2019	K. LAKSMI DEVI @ K. LAXMI DEVI	MANAS RANJAN SATPATHY	//
		VS	VS	0
		THE TAHASILDAR		//
211	WP(C)/0028918/2019	CHHABINDRA KUMAR BEHERA	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
212	WP(C)/0028919/2019	RUTUPARNA SAHU	M/S.SATYANARAYAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
213	WP(C)/0028920/2019	NISHAT KHANAM	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
214	WP(C)/0028921/2019	RAJKUMAR HOTA	M/S.PRAMOD CH.SEJPADA	//
		VS	VS	0
		INDIAN OVERSEAS BANK		//
215	WP(C)/0028922/2019	NARAYAN SAMAL	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0028923/2019	K. VENKATA RAO VS THE TAHASILDAR	MANAS RANJAN SATPATHY VS	// 0 //
217	WP(C)/0028924/2019	BENU DHAR MAJHI VS STATE OF ORISSA	M/S.SATYANARAYAN MISHRA VS	// 0 //
218	WP(C)/0028925/2019	PRAMOD KU.PRADHAN VS STATE OF ODISHA	M/S.ASHOK KU.SARANGI VS	// 0 //
219	WP(C)/0028926/2019	ASHOK KUMAR BEHERA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
220	WP(C)/0028927/2019	CHANDRAPRABHA VAISHNAV VS STATE OF ODISHA	M/S.SUBASH CHANDRA PANI VS	// 0 //
221	WP(C)/0028928/2019	DAVID LATA PUHAN VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
222	WP(C)/0028929/2019	JEMATI MAJHI VS STATE OF ODISHA	M/S.BIKRAM CHANDRA GHADAI VS	// 0 //
223	WP(C)/0028930/2019	PRAVAKAR PATRA VS STATE OF ODISHA	M/S.J.M.PATTANAIAK VS	// 0 //
224	WP(C)/0028931/2019	SUDHIR KUMAR DAS VS STATE OF ORISSA	SATYANARAYAN MISHRA VS	// 0 //
225	WP(C)/0028932/2019	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
226	WP(C)/0028933/2019	MOHAMMAD EZAZ VS ODISHA STATE AGRICULTURAL MARKETING BOARD	M/S.PRABODHA CH.NAYAK VS	// 0 //
227	WP(C)/0028934/2019	AJAYA CHANDRA MUDULI	M/S.GOPAL KRISHNA BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0028935/2019	SANTOSH KUMAR PANI	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0028936/2019	DEBENDRA KUMAR SAHU	M/S.S.N.BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0028937/2019	SANKARSAN SAHOO	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0028938/2019	BIJAYA PANDEY	M/S.AMITABH PRADHAN	//
		VS	VS	0
		ADDL. COMMISSIONER CONSOLIDATION AND SETTLEMENT		//
232	WP(C)/0028939/2019	GOPABANDHU DEVELOPMENT SOCIETY	SATYANARAYAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
233	WP(C)/0028940/2019	BHABESH CHANDRA DANDAPAT	M/S.AMITABH PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0028941/2019	PRAGATI PANDA	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY		//
235	WP(C)/0028942/2019	SUVENDU KUMAR BEHERA	M/S JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0028943/2019	RAMA CHANDRA PARIDA	M/S.S.N.BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0028944/2019	PRAMOD KUMAR DAS	M/S JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0028945/2019	JIBANANDA MISHRA	M/S.BIREN SANKAR TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0028946/2019	STATE OF ODISHA RAMESH MISHAL VS PO, LABOUR COURT, JEYPORE	RUPESH KUMAR KANUNGO VS	// // 0 //
240	WP(C)/0028947/2019	SWAPNA DAS VS ODISHA GRAMYA BANK, REGIONAL OFFICE	M/S.S.S.CHHUALSINGH VS	// 0 //
241	WP(C)/0028948/2019	GHANASHYAMA BALIARSINGH VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
242	WP(C)/0028949/2019	MINATI KAR VS GOLEKHAR CHANDRA SAHOO	M/S S.D.MISHRA VS	// 0 //
243	WP(C)/0028950/2019	JAMESWAR JENA VS STATE OF ORISSA	DR.J.K.LENKA VS	// 0 //
244	WP(C)/0028951/2019	DINESH KUMAR MOHANTY VS STATE OF ODISHA	M/S.SASHIBHUSAN DAS VS	// 0 //
245	WP(C)/0028952/2019	SANDHYARANI SAHOO VS GURUCHRAN SAHOO	KHIROD K.ROUT VS	// 0 //
246	WP(C)/0028953/2019	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
247	WP(C)/0028954/2019	JAGANNATH PRASAD RANA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
248	WP(C)/0028955/2019	M.SRILAKHSMI VS STATE OF ORISSA	M/S.B.SAHOO VS	// 0 //
249	WP(C)/0028956/2019	JYOTSNAMAYEE DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0028957/2019	BIPIN BIHARI PANDA VS STATE OF ORISSA	M/S.BISWABIHARI MOHANTY VS	// 0 //
251	WP(C)/0028958/2019	BAINA SAMAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
252	WP(C)/0028959/2019	SURYAKANTA NARENDRA VS STATE OF ODISHA	D.K.PANDA VS	// 0 //
253	WP(C)/0028960/2019	SANTOSH CHANDRA SWAIN VS STATE OF ORISSA	M/S.BISWABIHARI MOHANTY VS	// 0 //
254	WP(C)/0028961/2019	RADHA CHARAN HARICHANDAN VS STATE OF ORISSA	M/S.BISWABIHARI MOHANTY VS	// 0 //
255	WP(C)/0028962/2019	DR.HIMANI JOSHI VS STATE OF ODISHA	M/S.ALOK KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0028963/2019	ANTARYAMI MALIK VS STATE OF ODISHA	M/S.NIRANJAN DESHPANDE VS	// 0 //
257	WP(C)/0028964/2019	CHAKRADHAR MOHARANA VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	// 0 //
258	WP(C)/0028965/2019	PRADEEP KUMAR SAHOO VS ASSISTANT GENERAL MANAGER, SBI	M/S.ASIT KUMAR CHAUDHURY VS	// 0 //
259	WP(C)/0028966/2019	K.SURYANARAYAN MURTY @ K.SATYANARAYAN MURTY VS THE TAHASILDAR, RAYAGADA	M/S.NIRANJAN SATPATHY VS	// 0 //
260	WP(C)/0028967/2019	THE AGRICULTURAL TECHNOLOGY MANAGEMENT BOARD VS STATE OF ODISHA	HEMENDRA VS	// 0 //
261	WP(C)/0028968/2019	A.KARUNAKAR RAO	M/S.RABINDRA KUMAR PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		PRINCIPAL SECRETARY, PANCHAYAT RAJ AND D.W.DEPT.		//
262	WP(C)/0028969/2019	LALJI DANG	M/S.B.N.PARIDA	//
		VS	VS	()
		STATE OF ODISHA		//
263	WP(C)/0028970/2019	PHAGUNI PADHAN	M/S.B.N.PARIDA	//
		VS	VS	()
		STATE OF ODISHA		//
264	WP(C)/0028971/2019	PRIYAMBADA ROUSTRAY	PRAVASH CHANDRA JENA	//
		VS	VS	()
		STATE OF ODISHA		//
265	WP(C)/0028972/2019	AJAY KUMAR BERA	M/S.B.N.PARIDA	//
		VS	VS	()
		STATE OF ODISHA		//
266	WP(C)/0028973/2019	LINGARAJ PRUSTY	J.K.KHUNTIA	//
		VS	VS	()
		STATE OF ODISHA		//
267	WP(C)/0028974/2019	RABINDRA KUMAR MISHRA	M/S.B.N.PARIDA	//
		VS	VS	()
		COLLECTOR AND DISTRICT MAGISTRATE, ANGUL		//
268	WP(C)/0028975/2019	RABINDRANATH TRIPATHY	M/S.B.N.PARIDA	//
		VS	VS	()
		STATE OF ODISHA		//
269	WP(C)/0028976/2019	AGANI CHARAN BARIK	J.K.KHUNTIA	//
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0019614/2019	BIJAY KUMAR BEHERA	RITURANJAN CHHOTARAY	//0
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0019615/2019	SILPA KUMARI @SILPA RAM @ NAYAK	ARUN KUMAR BUDHIA	SECTOR-7 /20 /2019
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0019616/2019	BIJAY KUMAR PANDA	S.K.NAYAK-2	MARINE PS AT DHAMARA /27 /2013
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0019617/2019	STATE OF ODISHA TUNI SETHY@ SUNI SETHY VS	ANJAN PATNAIK VS	// SECTOR-3 /50 /2019 ()
274	ABLAPL/0019618/2019	STATE OF ODISHA DURYADHANA @ DURYADHAN BEHERA VS	SAMIR KUMAR MISHRA VS	// KHANDAGIRI P.S. /523 /2018 ()
275	ABLAPL/0019619/2019	STATE OF ODISHA SAGAR PRADHAN VS	J.K.KHANDAYATRAY VS	// TANGI (KHURDA) /103 /2017 ()
276	ABLAPL/0019620/2019	STATE OF ODISHA SUSANTA BAL VS	AKSHAYA KU PANDEY VS	// MAHAKALPARA /38 /2011 ()
277	ABLAPL/0019621/2019	STATE OF ODISHA SANJAY RAUTRAY VS	J.K.KHANDAYATRAY VS	// JODAPADAR /111 /2019 ()
278	ABLAPL/0019622/2019	STATE OF ODISHA BRAJA BANDHU JAYASINGH VS	SUSANTA KUMAR NAYAK VS	// RANPUR /256 /2019 ()
279	ABLAPL/0019623/2019	STATE OF ODISHA AJIT KUMAR GHADEI VS	H.N.MOHAPATRA VS	// BODEN /225 /2019 ()
280	ABLAPL/0019624/2019	STATE OF ODISHA BHAGIRATH SINGH @ BHOGAR SINGH VS	K.K.MOHANTA VS	// BARIPADA TOWN /401 /2019 ()
281	ABLAPL/0019625/2019	STATE OF ODISHA LAXMAN SAHU VS	SATYABRATA PANDA VS	// KANTAMAL /224 /2019 ()
282	ABLAPL/0019626/2019	STATE OF ODISHA SATYANARAYAN PRASAD NAYAK VS	NILAKANTHA JUJHARSINGH VS	// JAGATSINGPUR /430 /2019 ()
283	ABLAPL/0019627/2019	STATE OF ODISHA HINA NAYAK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// CHOUDWAR /522 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0019628/2019	JENJULURU NAGESWAR RAO VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /223 /2019 () //
285	ABLAPL/0019629/2019	SUSHANTA KU MAJHI @ KALIA MAJHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /270 /2019 () //
286	ABLAPL/0019630/2019	PREETISH NAYAK VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	JAGATSINGPUR /430 /2019 () //
287	ABLAPL/0019631/2019	P.V.VIVEK VS STATE OF ODISHA	B.B.ROUTRAY VS	TANGARPALI /186 /2019 () //
288	ABLAPL/0019632/2019	RAJU @ RAJA KHAN @ S.K. ZAHEER VS STATE OF ODISHA	S.MOHANTY VS	KHANDAGIRI P.S. /320 /2019 () //
289	ABLAPL/0019633/2019	KAMAL LOCHAN SAHU @ KAMAL SAHU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	/ /0 () //
290	ABLAPL/0019634/2019	RAJESH PANDA VS STATE OF ODISHA	D.C.ROUT VS	MARKAT NAGAR /217 /2019 () //
291	ABLAPL/0019635/2019	OKILA BISWAL VS STATE OF ODISHA	R.ACHARY VS	TANGI (KHURDA) /115 /2019 () //
292	ABLAPL/0019636/2019	ANIL @ SATYA RANJAN BEHERA VS STATE OF ODISHA	GIRIDHARI SINGH VS	DHUSURI /69 /2019 () //
293	ABLAPL/0019637/2019	DIGA @ DIGAMBER NAIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CHHENDIPADA /340 /2019 () //
294	ABLAPL/0019638/2019	SATRUGHNA SAHOO VS STATE OF ODISHA	JAGANNATH KAMILA VS	/ /0 () //
295	ABLAPL/0019639/2019	YASH JALANI @ JALAN	TANMAYA KUMAR MOHANTY	LAXMISAGAR P.S. /301 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0019640/2019	SOUMITRANJAN PRADHAN	TANMAYA KUMAR MOHANTY	CHHENDIPADA /375 /2019
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0019641/2019	SAKTI @ SHAKTI RANJAN MALLICK	N.K.SAHU	BHANDARIPOKHARI /209 /2019
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0019642/2019	DINABANDHU JENA	P.R.MISHRA	AGARAPADA /48 /2019
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0019643/2019	PRASANTA MOHANTY@ BAPI MOHANTY	PRAVASH CHANDRA JENA	KAMARDA /123 /2019
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0019644/2019	SUDHIR BEHERA	PRAVASH CHANDRA JENA	KAMARDA /121 /2019
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0019645/2019	JITU MAHAPATRA @ PRASANNA MAHAPATRA	SUSANTA KU. MISHRA	JATNI P.S. /514 /2019
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0019646/2019	SIMA MELEKA	J.K.KHUNTIA	BANDHUGOAN /57 /2013
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0019647/2019	BISHI MANDANGI @ MANDINGI BISHI @ BISIJ.K.KHUNTIA		BANDHUGOAN /56 /2013
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0019648/2019	AMIT MAITY	SAMARENDRA BAHADUR	Dhamara Police Station /80 /2019
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0019649/2019	KUBERA BEHERA	SAMARENDRA BAHADUR	BANSADA /192 /2018
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0019650/2019	PRABIN MANDAL	KRUSHNA CH. DASH	MALKANGIRI /309 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0019651/2019	STATE OF ODISHA PANCHANAN PRADHAN VS	KRUSHNA CHANDRA DASH VS	// DEOGAON /116 /2019 ()
308	ABLAPL/0019652/2019	STATE OF ODISHA BINAYAK CHANDRA BEHERA VS	N.SAHANI VS	// TANGI (KHURDA) /53 /2019 ()
309	ABLAPL/0019653/2019	STATE OF ODISHA ANURAG MOHANTY VS	S.P.DASH VS	// RASGOBINDPUR /147 /2019 ()
310	ABLAPL/0019654/2019	STATE OF ODISHA MOJUM @ MOAZZAM ALI KHAN VS	P.R.MISHRA VS	// BHADRAK TOWN /386 /2019 ()
311	ABLAPL/0019655/2019	STATE OF ODISHA GAURI SANKAR PANDIA @ GAURIDHANAKA VS	HIRANJAN HOTA VS	// ULLUNDA /114 /2019 ()
312	ABLAPL/0019656/2019	STATE OF ODISHA DAYANIDHI NAYAK @ TUNA @ TUNIA VS	P.R.MISHRA VS	// BASUDEVPUR /376 /2019 ()
313	ABLAPL/0019657/2019	STATE OF ODISHA SAPAN @ BABAJI PATTAYAT VS	P.K.NAYAK VS	// TALASARI MARINE /63 /2019 ()
314	ABLAPL/0019658/2019	STATE OF ODISHA NILAKANTHA BISOI VS STATE OF ODISHA	A.K.SARANGI VS	// BANAPUR P.S. /311 /2014 () //

ORISSA HIGH COURT

MISC CASES FILED on :27/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	272/2019 STREV/70/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SANGHANIKASHORE-MP	PRANAYA KISHORE HARICHANDAN
2	273/2019 STREV/118/2019	M/S. NIRMAN UDYOG,GIRI ROAD-MP	PRANAYA KISHORE HARICHANDAN
3	274/2019 STREV/118/2019	M/S. NIRMAN UDYOG,GIRI ROAD-MP	PRANAYA KISHORE HARICHANDAN
4	344/2019 RVWPET/437/2019	WESTERN ELECTRICITY SUPPLY COMPANY OF ODISHA LTD-MP	
5	345/2019 RVWPET/438/2019	STATE OF ORISSA-MP	SR.STANDING COUNSEL
6	357/2019 CMAPL/907/2019	MANAGER,ICICI LOMBAR-MP	ADV
7	487/2019 TRP(C)/452/2019	SADHU CHARAN DAS-MP	BHABANI SHANKAR DAS
8	536/2019 RPFAM/274/2019	RAMA CH.SETHI-MP	HIMANSHU BHUSAN DASH
9	1080/2019 RSA/387/2019	PRAMOD KU.SWAIN-MP	AJODHYA RANJAN DASH
10	1081/2019 RSA/388/2019	STRUGHNA DAS@BEHERA-MP	DEBI PRASAD MOHANTY
11	1089/2019 WA/693/2019	orissa rural housing and dev.corp.ltd.-MP	AMIT KUMAR NATH
12	1090/2019 WA/691/2019	OMM BHAGABATA SELF HELP GROUP-MP	MD.G.MADANI
13	1229/2019 CRLREV/906/2019	NARAYAN KUMAR KHAITAN-MP	BISWAJIT NAYAK
14	1230/2019 CRLREV/906/2019	NARAYAN KUMAR KHAITAN-MP	BISWAJIT NAYAK
15	1337/2019 BLAPL/2974/2018	ranjan kumar padhi-MP	ASIM AMITABH DASH , SRI ASHOK KUMAR MOHANTY
16	1556/2019 CMP/1477/2019	M/S.BALASORE ALLOYS LTD-MP	S.D.DAS
17	1557/2019 CMP/1479/2019	PITAMBAR BEHERA-MP	D.P.MOHANTY
18	1558/2019 CMP/1480/2019	SUNAPHULA NAIK-MP	SHANTI PRAKASH MOHANTY
19	1559/2019 CMP/1482/2019	JITENDRA JENA-MP	MANOJ KUMAR PATI
20	1560/2019 CMP/1484/2019	DAITARI SAHOO-MP	AJODHYA RANJAN DASH
21	1561/2019 CMP/116/2018	BHASKAR CH.MOHAPATRA-MP	M/S.KALPATARU MISHRA
22	1665/2019 FAO/958/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-SUMBRAT	SUMBRAT SATPATHY
23	1669/2019 FAO/1020/2019	M/S. UNICON CONSTRUCTION-MP	SANJAYA KUMAR DAS 2
24	1670/2019 FAO/1023/2019	TARUN KU.MISHRA-MP	P.C.CHHINCHANI
25	1765/2019 MACA/979/2019	D.M.NATIONAL INSURANCE CO.LTD-MP	SUBRAT SATPATHY
26	2074/2019	SRIDHAR DAS-MP	M/S.DEEPALI MOHAPATRA

27	CRLA/45/2013 2075/2019 CRLA/964/2019	RAJKUMAR @ SADANANDA MAJHI-MP	S.K.JOSHI
28	2076/2019 CRLA/964/2019	RAJKUMAR @ SADANANDA MAJHI-MP	S.K.JOSHI
29	2077/2019 CRLA/966/2019	MURALIDHARA NAIK-MP	AMIT NATH
30	2078/2019 CRLA/966/2019	MURALIDHARA NAIK-MP	AMIT NATH
31	2079/2019 CRLA/967/2019	PANCHANAN DASH-MP	BIKRAM CHANDRA GHADEI
32	2080/2019 CRLA/967/2019	PANCHANAN DASH-MP	BIKRAM CHANDRA GHADEI
33	2572/2019 CRLMC/3583/2019	MAN MOHAN SABAR-MP	BIRAJA PRASANNA DAS
34	2573/2019 CRLMC/3584/2019	SANTOSH KUMAR SWAIN-MP	SHIB SHANKAR MOHANTY
35	2574/2019 CRLMC/3585/2019	PRADEEP KUMAR GIRI-MP	SUNIL KUMAR PALEI
36	2575/2019 CRLMC/3586/2019	SURYAKANTA SAHU@SURYA KANTA SAHU-MP	SURVAKANTA DWIBEDI
37	2576/2019 CRLMC/3587/2019	JUDHISTIRA SAHOO-MP	SUSANTA KUMAR TRIPATHY
38	2577/2019 CRLMC/3588/2019	DURGA PRASAD MISHRA-MP	J.K.PANDA
39	2578/2019 CRLMC/3589/2019	SANATANA KUMAR ROUTA@SANATANA ROUTA-MP	RAJENDRA N.ROUT
40	2579/2019 CRLMC/3593/2019	D.SRINIVAS RAO-MP	DEVASHIS PANDA
41	2580/2019 CRLMC/3594/2019	KARTIKA CHANDRA BEHERA-MP	SARADA PRASANNA SARANGI
42	2581/2019 CRLMC/3596/2019	BIJAY KUMAR GUPTA-MP	MANAS CHAND
43	18391/2019 WP(C)/17268/2018	SUSHIL KUMAR NAYAK-MP	M/S.GAUTAM MUKHERJI
44	18393/2019 WP(C)/28797/2019	BIJAYA KUMAR MOHAPATRA-MP	PRASANTA KU.DAS
45	18394/2019 WP(C)/28799/2019	BHUBANANANDA PRADHAN-MP	M/S.KALI PRASAL MISHRA
46	18395/2019 WP(C)/28802/2019	BASUDEV SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
47	18396/2019 WP(C)/28802/2019	BASUDEV SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
48	18397/2019 WP(C)/28805/2019	BABULI SAHOO @ BIDYADHAR SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
49	18398/2019 WP(C)/28805/2019	BABULI SAHOO @ BIDYADHAR SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
50	18399/2019 WP(C)/28807/2019	BHAGABAN SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
51	18400/2019 WP(C)/28807/2019	BHAGABAN SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
52	18401/2019 WP(C)/28811/2019	BABAJI SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
53	18402/2019 WP(C)/28811/2019	BABAJI SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
54	18403/2019 WP(C)/28817/2019	ALEKHA CHANDRA SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
55	18404/2019 WP(C)/28817/2019	ALEKHA CHANDRA SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
56	18405/2019 WP(C)/28821/2019	SANTOSH SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
57	18406/2019 WP(C)/28821/2019	SANTOSH SAHOO-MP	M/S.PRABHU PRASANNA BEHERA

58	18407/2019 WP(C)/28827/2019	SARAT SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
59	18408/2019 WP(C)/28827/2019	SARAT SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
60	18409/2019 WP(C)/28828/2019	RANJAN SETHI-MP	M/S.PRABHU PRASANNA BEHERA
61	18410/2019 WP(C)/28828/2019	RANJAN SETHI-MP	M/S.PRABHU PRASANNA BEHERA
62	18411/2019 WP(C)/28829/2019	BIKAL BARIK-MP	M/S.PRABHU PRASANNA BEHERA
63	18412/2019 WP(C)/28829/2019	BIKAL BARIK-MP	M/S.PRABHU PRASANNA BEHERA
64	18414/2019 WP(C)/28841/2019	JAGADEEP PARIDA-MP	SANGRAM RATH
65	18415/2019 WP(C)/28851/2019	BALUNKESWAR SAHOO-MP	M/S.SAMARENDRA MOHANTY
66	18416/2019 WP(C)/28852/2019	ASHOKA KUMAR NAYAK-MP	MR.BHAGABAN BEHERA
67	18417/2019 WP(C)/5222/2004	M/S. BHARAT H.E.LTD.-MP	M/S. BIBEK MOHANTY
68	18431/2019 WP(C)/28858/2019	MANAS KUMAR PRADHAN-MP	M/S.SAMARENDRA MOHANTY
69	18432/2019 WP(C)/28859/2019	CHITTA RANJAN SAHOO-MP	M/S.SAMARENDRA MOHANTY
70	18433/2019 WP(C)/28861/2019	MALAYA KUMAR MOHANTY-MP	M/S.SAMARENDRA MOHANTY
71	18434/2019 WP(C)/28863/2019	BIJAY LAXMI BUNAKAR GOSTI-MP	M/S.SATYABRATA PANDA
72	18435/2019 WP(C)/28865/2019	GOPAL KRUSHNA DAS-MP	M/S.BANSHIDHAR BAUG
73	18436/2019 WP(C)/28875/2019	PINTU CHARAN PRADHAN-MP	M/S.BIRAJA PRASANNA DAS
74	18437/2019 WP(C)/28876/2019	LADI GOURI SHANKAR PRASAD-MP	M/S.BIRAJA PRASANNA DAS
75	18444/2019 WP(C)/8251/2009	LAXMI SUNA-MP	M/S.N.C.PATI
76	18445/2019 WP(C)/16016/2018	THE ADDL.CHIEF SECRETARY TO GOVT.OF ODISHA-MP	M/S.ADDL.GOV.T.ADVOCATE
77	18446/2019 WP(C)/16017/2018	THE ADDL.CHIEF SECRETARY TO GOVT.OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
78	18447/2019 WP(C)/16019/2018	THE ADDL.CHIEF SECRETARY TO GOVT.OF ODISHA-MP	M/S.ADDL.GOV.T.ADVOCATE
79	18449/2019 WP(C)/28877/2019	NATIOANL ALUMINIUM COMPANY LTD.-MP	M/S.TANMAY MISHRA
80	18450/2019 WP(C)/8582/2018	PUSPAMITA PRAHARAJ-MP	M/S.PRAFULLA KUAMAR RATH
81	18452/2019 WP(C)/28878/2019	NATIONAL ALUMINIUM COMPANY LTD.-MP	M/S.TANMAY MISHRA
82	18453/2019 WP(C)/1644/2013	SUBAS CH.BEHERA-MP	M/S.DR.PROFSUBHAS CH.
83	18454/2019 WP(C)/28878/2019	NATIONAL ALUMINIUM COMPANY LTD.-MP	M/S.TANMAY MISHRA
84	18455/2019 WP(C)/20794/2019	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
85	18456/2019 WP(C)/11750/2019	M/S.VISA MINMETAL LTD.-MP	M/S.GAUTAM MISRA
86	18457/2019 WP(C)/28512/2019	BHARATI SAMANTRAY-MP	M/S.M.K MALLICK
87	18458/2019 WP(C)/28884/2019	SWARNA PRAVA SHARMA-MP	M/S.NIROD KUMAR SAHU
88	18459/2019 WP(C)/28884/2019	SWARNA PRAVA SHARMA-MP	M/S.NIROD KUMAR SAHU
89	18460/2019	DAITARI SAMAL-MP	M/S.SUKANTA KUMAR DALAI

90	WP(C)/28888/2019 18461/2019	PRATIMA MOHANTY-MP	SIDHESWAR MOHANTY
91	WP(C)/28890/2019 18462/2019	GOPAL BAG-MP	M/S.SUKANTA KUMAR DALAI
92	WP(C)/28891/2019 18463/2019	GANESH SELMA-MP	M/S.BIKRAM PRATAP DAS
93	WP(C)/28894/2019 18464/2019	ROJALIN SAMAL-MP	BIBHU PRASAD DAS
94	WP(C)/28896/2019 18465/2019	PURNA CHANDRA GIRI-MP	JAGANNATH KAMILA
95	WP(C)/28904/2019 18466/2019	DURYODHANA SABAR-MP	PRASANTA KUMAR PANDA
96	WP(C)/28902/2019 18467/2019	DAMODAR BISWAL-MP	PRAFULLA CHANDRA DAS
97	WP(C)/28908/2019 18468/2019	ABHIRAM SAHOO-MP	
98	WP(C)/27807/2019 18468/2019	HEMALATA BAHALIA-MP	M/S.NIROD KUMAR SAHU
99	WP(C)/28915/2019 18469/2019	JEMATI MAJHI-MP	M/S.BIKRAM CHANDRA GHADEI
100	WP(C)/28929/2019 18470/2019	GOPABANDHU DEVELOPMENT SOCIETY-MP	SATYANARAYAN MISHRA
101	WP(C)/28939/2019 18471/2019	SWAPNA DAS-MP	M/S.S.S.CHHUALSINGH
102	WP(C)/28947/2019 18472/2019	M.SRILAKHSMI-MP	M/S.B.SAHOO
103	WP(C)/28955/2019 18473/2019	JAGANNATH PRASAD RANA-MP	BIREN SANKAR TRIPATHY
104	WP(C)/28954/2019 18474/2019	BAINA SAMAL-MP	RANJIT MOHANTY
105	WP(C)/28958/2019 18475/2019	ANTARYAMI MALIK-MP	M/S.NIRANJAN DESHPANDE
106	WP(C)/28963/2019 18476/2019	AGANI CHARAN BARIK-MP	J.K.KHUNTIA
107	WP(C)/28976/2019 1338/2019	SABITRI BEHERA-MP	
108	BLAPL/10199/2019 1562/2019	BASANTA KUMAR PALAI-MP	SAMIR KUMAR MISHRA
109	CMP/1220/2019 1666/2019	PRABIR KU.DASMOHAPATRA-MP	
110	FAO/751/2018 1667/2019	THE STATE OF ODISHA-MP	
111	FAO/79/2018 1668/2019	LEGAL MANAGER (CLAIMS), M/S. CHOLAMANDALAM MS G.I.CO. LTD.-MP	
112	FAO/942/2019 2214/2019	BIJAY SAHOO@BIKALI-MP	
113	ABLAPL/9877/2019 18413/2019	SUNAPHULA NAIK-MP	M/S.SHAKTI PRAKASH MOHANTY
114	WP(C)/26756/2019 18418/2019	M/S. BHARAT H.E.LTD.-MP	
115	WP(C)/5224/2004 18419/2019	BHARAT HEAVY ELECTRI-MP	
116	WP(C)/4657/2004 18420/2019	BHARAT HEAVY ELECT.-MP	
117	WP(C)/6175/2004 18421/2019	BHARAT HEAVY ELECTRI-MP	
118	WP(C)/5807/2004 18422/2019	BHARAT HEAVY ELECTRI-MP	
119	WP(C)/5809/2004 18423/2019	BHARAT HEAVY ELEC.-MP	
120	WP(C)/8193/2004 18424/2019	BHARAT HEAVY ELEC.-MP	
	WP(C)/8194/2004		

121	18425/2019 WP(C)/5806/2004	BHARAT HEAVY ELECTRI-MP
122	18426/2019 WP(C)/5808/2004	BHARAT HEAVY ELECTRI-MP
123	18427/2019 WP(C)/3117/2004	M/S.MUKAND LTD.-MP
124	18428/2019 WP(C)/3118/2004	M/S.MUKAND LTD.-MP
125	18429/2019 WP(C)/3119/2004	M/S.MUKAND LTD.-MP
126	18430/2019 WP(C)/3120/2004	M/S.MUKAND LTD.-MP
127	18438/2019 WP(C)/3121/2004	M/S.MUKAND LTD.-MP
128	18439/2019 WP(C)/3122/2004	M/S.MUKAND LTD.-MP
129	18440/2019 WP(C)/3124/2004	M/S.MUKAND LTD.-MP
130	18441/2019 WP(C)/3123/2004	M/S.MUKAND LTD.-MP
131	18442/2019 WP(C)/3125/2004	M/S.MUKAND LTD.-MP
132	18443/2019 WP(C)/3156/2004	M/S.MUKAND LTD.-MP
133	18448/2019 WP(C)/25914/2019	BICHITRA NANDA ACHARYA-MP
134	18451/2019 WP(C)/26010/2019	KUNU BHUYAN-MP